

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.1394/99, O.A. No.1421/99 and O.A. 63/2000.

Monday this the 21st day of August, 2000.

**CORAM:**

**HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER**

**HON'BLE MR G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

O.A. 1394/99:

B. Muraleedharan,  
Divisional Forest Officer,  
Malayattur, Kodanad P.O. Applicant

(By Advocate Shri M.R. Rajendran Nair)

VS.

1. State of Kerala represented by the Chief Secretary to Government of Kerala, General Administration Department, Secretariat, Trivandrum.
2. Union of India, represented by the Secretary to the Government of India, Ministry of Environment & Forest, New Delhi.
3. Union Public Service Commission, represented by its Secretary Dolphur House, New Delhi.
4. P.K. Kesavan, Programme Director, Kerala Horticulture Development Programme, Ernakulam.

## Respondents

(By Advocate Shri C.A. Joy G.P. (R-1))

(By Advocate Shri Govindh K. Bharathan, SCGSC(R. 2 & 3))

(By Advocate Shri N. Nandakumara Menon (R-4))

O.A. 1421/99:

1. N. Sasidharan,  
DFO, Kottayam.

2. C. Balachandran Nair,  
Deputy Conservator of Forest,  
Fire Training Centre,  
Social Forestry Complex,  
Trivandrum.
3. G. Rennensen,  
Deputy Conservator of Forest,  
Social Forestry Headquarters,  
Trivandrum-13.
4. N.K. Sasidharan,  
Assistant Conservator of Forest,  
Social Forestry Head Quarters,  
Rajeev Gandhi Nagar,  
Trivandrum -13.

Applicants

(By Advocate Shri M.R. Rajendran Nair)

Vs.

1. State of Kerala represented by  
the Chief Secretary to  
Government of Kerala,  
General Administration  
Department, Secretariat,  
Trivandrum.
2. Union of India, represented by  
the Secretary to the  
Government of India,  
Ministry of Environment & Forest,  
New Delhi.
3. Union Public Service Commission,  
represented by its Secretary,  
Dolphur House, New Delhi.
4. Sripal,  
Divisional Forest Officer,  
Forest Headquarters,  
Vazhuthacaud, Trivandrum.

Respondents

(By Advocate Shri C.A. Joy, G.P. (R-1)

(By Advocate Shri K. Kesavan Kutty, ACGSC (R.2&3)

(By Advocate Shri N. Nandakumara Menon (R-4)

O.A. 63/2000

K.V. Subramanian,  
Assistant Conservator of Forest,  
World Bank Forest,  
Social Forestry Complex,  
Trivandrum-14.



2. G. Mohandas,  
Assistant Conservator of Forest,  
World Bank Forest,  
Social Forestry Complex,  
Trivandrum-14. Applicants

(By Advocate Shri M.R. Rajendran Nair)

Vs.

1. State of Kerala represented by  
the Chief Secretary to Government  
of Kerala, General Administration  
Department, Secretariat,  
Trivandrum.

2. Union of India, represented by  
the Secretary to the  
Government of India,  
Ministry of Environment & Forest,  
New Delhi.

3. Union Public Service Commission  
represented by its Secretary,  
Dolphur House, New Delhi.

4. P.K. Pathak,  
Indian Forest Service,  
Forest Officer.

5. P.K. Kesavsan,  
Programme Director,  
Kerala Horticulture  
Development Programme,  
Ernakulam, Cochin-20. Respondents

(By Advocate Shri C.A. Joy, G.P. (R-1)

(By Advocate Shri Govindh K. Bharathan, SCGSC (R.2&3)

(By Advocate Shri N. Nandakumara Menon (R-4 & 5)

The application having been heard on 21.8.2000, the Tribunal  
on the same day delivered the following:

O R D E R

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

Counsel for private respondents absent.

2. Learned counsel appearing for the applicants as well  
as for the official respondents submitted that the Select

Lists from 1985 onwards till 1994-95 have been reviewed, that the Select Lists are published, that appointments consequential to the publication of the lists have been made, that what remains is only the follow up action viz., assignment of allotment year, fixation of seniority in the Kerala cadre and also consideration for promotion to higher posts and that these O.As. may be disposed of directing the official respondents to complete this exercise as expeditiously as possible.

3. Accordingly, these O.As. are disposed of directing the official respondents to complete the said exercise as expeditiously as possible. No. costs.

Dated 21st August 2000.

Sd/-  
(G.RAMAKRISHNAN)  
ADMINISTRATIVE MEMBER

Sd/-  
(A.M.SIVADAS)  
JUDICIAL MEMBER



CERTIFIED TRUE COPY

Date 25.8.2000

Deputy Registrar